

to establish a Nehru Cultural Centre at Lalbaug Palace, Indore, in a 72 acre complex acquired by them on a payment of Rs. 65 lakhs. The State Government requested the erstwhile Implementation Committee on the Commemoration of 40th Anniversary of India's Independence and the Jawaharlal Nehru Centenary for financial assistance of Rs. 65 lakhs for its development into a multi-disciplinary institution. The State Government was informed by the erstwhile Implementation Committee that on account of constraint of funds, it was not possible for them to extend any financial assistance to this project.

[Translation]

Quantity of Sugar Distributed in Rural and Urban Areas

1152. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the quantity of sugar being distributed through Public Distribution System is the same in rural and urban areas;

(b) if not, the quantity of sugar being distributed in rural and urban areas, separately; and

(c) the reasons for disparity, if any?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) Central Government allocates levy sugar to State Governments/UT Administrations on a uniform norm of 425 grames per capita monthly availability for the projected population as on 1-10-1986. An adhoc increase of 5% in the allocation from August, 1991 till December, 1991 has been decided upon, which will be reviewed after December, 1991. Further allocation of the-levy-sugar among various areas, whether rural and urban, in the State/UT, for distribution to consumers, is done by the concerned State Government/UT Administration.

[English]

Smuggling of Khoya and Milk Products into Capital

1153. SHRI M. V. CHANDRASHEKARAMURTHY:

SHRI V. SREENIVASA PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Administration has recently unearthed a racket to smuggle khoya and other milk products into the capital from Ghaziabad and other satellite towns;

(b) if so, the details thereof;

(c) whether the Department has conducted raids at the godowns and units manufacturing khoya, paneer and ghee during the last three months in the capital;

(d) if so, the details of the raids conducted and persons arrested; and

(e) the action taken against the persons involved?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) Three cases of unlawful possession of khoya were detected and 415 kg. of khoya was seized by Delhi Administration.

(c) Yes. Sir.

(d) In course of intensive checkings made during May, June and July (till 19-7-1991), 8 FIRs were lodged and 12 persons arrested.

(e) Cases are under investigations and further action as per law will be taken by the UT Administration.

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1154. SHRI VIJAY NAVAL PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: